



Allahabad Bench

CA No. 102/2019 in
CP No.(IB) 211/ALD/2017ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.01.2020NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing
Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	Advocate	RP (Applicant)	
<u>2.</u>	O.P. Mirza	S.P.P.	E.D.	

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Ms. Babita Jain, PCS for RP/Applicant and Sh. O.P. Mishra, Advocate for Enforcement Directorate are present.

Ld. Counsel appearing on behalf of E.D. seeks time for filing reply regarding the plant and machinery, which is claimed by the petitioner.

As prayed for, put up on 28th January, 2020.

Dated: 08.01.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)